

**Central Administrative Tribunal  
Jammu Bench, Jammu**



T.A. No.4008/2021  
(S.W.P. No.09/2007)

Tuesday, this the 18<sup>th</sup> day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Tarun Shridhar, Member (A)**

1. Tariq Mohammad,  
S/o Abdul Hamid,  
R/o Village Sawajian  
Tehsil Mandi District Poonch,  
Age 32 years.
2. Mohd. Hafiz,  
S/o Ghulam Qadeer,  
R/o Village Sawajian,  
Tehsil Mandi District Poonch,  
Age 32 years.

..Applicants

(Mr. M.R. Qureshi, Advocate)

VERSUS

1. Jammu and Kashmir Service Selection Recruitment Board,  
Sehkari Bhawan, Rail Head Complex, Jammu.
2. State of Jammu and Kashmir through  
Commissioner/Secretary to Government,  
General Administrative Department,  
Civil Sectt. Jammu.
3. Bikram Singh,  
S/o Sh. Pritam Singh,  
R/o Banwat Haveli,  
District Poonch.
4. Mohd Eshan Ali Haider,  
S/o Badder Din,  
R/o Chandak,  
Tehsil Haveli District Poonch.



5. Parvez Iqbal,  
S/o Hakeem Dind,  
R/o Village Chajjalla,  
Tehsil Mendhar District Poonch.
6. Rajinder Singh,  
S/o Sh. Ajeeb Singh,  
R/o Village Khanetar Tehsil,  
Haveli District Poonch.

..Respondents

(Mr. Sudesh Mangotra, Deputy Advocate General)

## **ORDER (ORAL)**

### **Mr. Justice L. Narasimha Reddy:**

Mr. M R Qureshi, learned counsel for applicants submits that this T.A. has become infructuous on account of the fact that applicants were appointed as against different posts during the pendency of the corresponding T.A.

2. The T.A. is accordingly dismissed as infructuous. There shall be no order as to costs.

**( Tarun Shridhar )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**May 18, 2021**  
/sunil/rk/sd/